

(For jt.)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5648 OF 2006

State of Punjab & Ors.

Appellant (s)

VERSUS

M/s. Atul Fasteners Ltd.

Respondent(s)

Date: 30/04/2007 This Appeal was called on for judgment today.

For Appellant(s)

Mr. Ajay Pal,Adv.

For Respondent(s)

Ms. S.Janani,Adv.

Hon'ble Mr. Justice S.H.Kapadia pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice B.Sudershan Reddy.

The Appeal is partly allowed with no order as to costs.

[SUMAN WADHWA]

COURT MASTER

[MADHU SAXENA]

COURT MASTER

Signed Reportable judgment is placed on the file.